

O.A. 441/2008

04.2.2014

Intd on 13.3.2014.

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Recd & Ld  
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Buc  
02/03/2014

O.A. No. 441/08

13.3.2014

For Applicant: Sri D. Awasthi

For respondents: Sri Rajendra Singh

Learned counsel for the applicant submits that he has no instruction from his client to pursue this case and as such the O.A. may be dismissed for want of instructions. Accordingly, O.A. is dismissed for want of instructions.

J. Ch  
(Ms. Jayati Chandra)  
Member (A)

U.P. A. (Navneet Kumar)  
Member (J)

Girish/-